

Wireless Station for Laccadive Islands

2474. Shri Nallakoya: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 446 on the 2nd August, 1957 and state when the wireless station will be established on the Laccadive Islands?

The Minister of State in the Ministry of Home Affairs (Shri Datar): A Wireless Station at Minicoy Island has been functioning since 1942. The Ministry of Transport and Communications are taking up installation of wireless stations in other islands.

Houses for Scheduled Castes

2475. Shri Chuni Lal: Will the Minister of Home Affairs be pleased to state whether there is any proposal under consideration of the Government to provide available sites for residential houses in various localities in Delhi to Scheduled Castes in order to provide them an opportunity to live in the midst of other forward classes?

The Minister of State in the Ministry of Home Affairs (Shri Datar): There is no such proposal under consideration; but, there is a scheme for allotment of free house-sites to members of the Scheduled Castes in certain rural areas of Delhi.

Protected Monuments of Orissa, West Bengal and Assam

2476. Shri Panigrahi: Will the Minister of Scientific Research and Cultural Affairs be pleased to state the total number of monuments under protection of the Central Department of Archaeology at present in the following States:—

- (i) Orissa,
- (ii) West Bengal, and
- (iii) Assam.

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (i) Orissa 54.

- (ii) West Bengal 103.
- (iii) Assam 56.

Printing of Foreign Currency Notes

2477. Shri N. M. Deb: Will the Minister of Finance be pleased to state the names of the foreign countries who placed order with India Security Press for printing of their currency notes in 1956?

The Minister of Finance (Shri Morarji Desai): No foreign country had placed order with India Security Press for printing of their currency notes during the year 1958.

Training of Foreigners

2478. Shri N. M. Deb: Will the Minister of Defence be pleased to state how many foreigners were trained in different branches of our Defence Establishments in 1958 and the names of the countries they belonged to?

The Minister of Defence (Shri Krishna Menon): 289 foreigners were trained in different Defence Establishments during 1958.

It would not be in the public interest to disclose the figures of trainees from each foreign country separately or correct to give the names of the countries without their prior agreement.

Horses and Mules in Army

2479. Shri N. M. Deb: Will the Minister of Defence be pleased to state:

- (a) the present strength of horses and mules in the Army;
- (b) the annual requirements of the same; and
- (c) when the scheme for the equine breeding of horses and mules in the Army stud farm will start?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). It will not be in the public interest to give the information asked for.

(c) A Mountain Artillery Mule Breeding Stud at Babugarh had

already been sanctioned with effect from the 10th April, 1957. Breeding of horses and General Service mules in the Studs at Babugarh and Saharanpur is expected to be undertaken during 1959-60

Training of Defence Personnel

2480. Shri N. M. Deb: Will the Minister of Defence be pleased to state:

(a) how many officers of Army, Navy and Air Force were sent to foreign countries for higher training during 1958; and

(b) the names of the countries other than the UK. to which they were sent?

The Minister of Defence (Shri Krishna Menon): (a) 58 officers were sent during 1958 for higher training abroad i.e. on courses other than in the maintenance of equipments etc

(b) France, U.S.A., Canada and Australia

Reorganisation of Secondary Education in Orissa

2481. Shri Panigrahi: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No 287 on the 24th November, 1958 and state:

(a) the details of the 12 schemes in connection with the re-organisation of secondary education in Orissa during 1958-59, which were sanctioned for central assistance,

(b) whether the sum of Rs. 9813 lakhs proposed to be given for these 12 schemes has already been given,

(c) whether the Orissa Government has sent any other schemes with regard to re-organisation of secondary education for 1959-60; and

(d) if so, the nature of such schemes?

The Minister of Education (Dr. K. L. Shrivastha): (a) 1 Grant-in-aid to high and post-basic schools.

2 Conversion of high schools into multipurpose schools.

3. Opening of new Girls' High Schools.

4 Increase in the pay of Headmasters of 'A' and 'B' type High Schools.

5 Improvement of existing High and post-basic schools

6 Construction of quarters for teachers serving in High and post-basic schools

7 Replacement of trained I.A. by trained graduates

8 Introduction of craft in high schools

9 Training of craft teachers

10 Opening of M.Ed classes in both the training colleges

11 Appointment of Assistant Inspector of Schools

12 Establishment of a secondary training school

(b) An *ad hoc* grant of Rs. 10.15 lakhs has been sanctioned.

(c) No, Sir

(d) Does not arise

बिधि आयोग

*२४८२. श्री सुहासचन्द्र राय क्या बिधि मंत्री यह बताने की कृपा करेंगे कि पुनर्गठित बिधि आयोग के सभापति और सदस्यों को उन के मासिक वेतन और भत्तों के रूप में कितनी राशि दी जाती है ?